

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No. 70923 of 2016

Shri Pravin Singh, Managing DirectorAppellant

(5th Floor, Kabit Bhawan, G.T. Road, Kanpur)

VERSUS

**Commissioner of Customs, Central Excise &
Service Tax,**Respondent

(Kanpur)

Present for the Appellant : None

Present for the Respondent: Authorised Representative

DATE OF HEARING : 18.06.2019

ORDER

The appeal is allowed. For order see order dated 18.06.
2019 in Service Tax Appeal No.70922 of 2016.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

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